

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3711
ANSWERED ON:22.08.2005
KRISHI SHRAMIK SAMAJIK SURAKSHA YOJANA
Jatiya Dr. Satyanarayan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the provisions of the Krishi Shramik Samajik Suraksha Yojana, 2001 and the number of labourers covered under the said scheme during the year 2004-05, State-wise;
- (b) the scheme-wise details of the number of labourers covered, benefitted and deprived under the said and other schemes being run from the funds collected through cess for the security, protection and welfare of labourers in the unorganized sector;
- (c) the details of the funds provided in each sector; and
- (d) the steps taken for the implementation of the said scheme?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI K. CHANDRASEKHAR RAO)

(a) to (d): A statement is annexed.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3711 FOR 22.08.2005 REGARDING KRISHI SHRAMIK SAMAJIK SURAKSHA YOJANA, 2001.

(a) to (d): The Government launched the Krishi Shramik Samajik Suraksha Yojana, 2001 on 1st July 2001. The scheme was being implemented through the Life Insurance Corporation of India (LIC) on pilot basis in 50 districts during the first phase of three years. The scheme envisages to provide life-cum-accident insurance, money back, pension and superannuation benefits. Agricultural labourers between age 18 years and 50 years can enter into the scheme. Under the scheme, an agricultural worker has to contribute Re. 1/- per day and the government has to contribute Rs. 2/- per day per person. The State-wise details of number of labourers covered is at Annexure-I. The scheme has since been closed.

The Government have also been implementing several Welfare Funds to provide social security/welfare measures to certain categories of unorganized sector workers i.e. beedi workers, certain non-coal mine workers and cine workers. These funds are directly administered by the office of Director General Labour Welfare and funds are not allocated to the State Governments. The welfare measures include health care, housing, educational assistance for children, drinking water supply, etc. About forty four lakh beedi workers, sixty three thousand cine workers and about seventy four thousand non-coal mine workers and their families are availing benefits under these Welfare Fund Schemes. The expenditure incurred under all these funds was Rs. 108.59 crore during 2004-05. An allocation of Rs. 118.96 crore has been made for the years 2005-06.

Annexure-I

List of districts and agricultural workers covered under Krishi Shramik Samajik Suraksha Yojana, 2001 (As per the latest statement submitted by LIC).

Sl. No.	States/U.Ts.	No. of District selected	Name of the District	No. of workers covered
1.	Andhra Pradesh	4	Guntur East Godavari West Godavari Krishna	-
13370				9004

103
2.
Arunachal Pradesh
1
East Siang
120
3.
Assam
1
Nagaon
5114
4.
Bihar
3
Madhepura
Gaya
Saharsa
110
1969
2130
5.
Chhattisgarh
2
Raipur
Bilaspur
6623
5436
6.
Gujarat
2
Kheda
Surat
7069
8288
7.
Haryana
1
Hissar
-
8.
Himachal Pradesh
1
Kangra
-
9.
Jammu & Kashmir
1
Jammu
2499
10.
Jharkhand
2
Palamu
Singhbhum West
700
2021
11.
Karnataka
2
Dharwad
Raichur
700
181
12.
Kerala
1
Palakkad
11120
13.
Madhya Pradesh
3
West Nimar
Jabalpur
Ujjain
6843
13978
5840

14.
Maharashtra
4
Jalgaon
Yavatmal

Solapur
Dhule
12590
1829
20000
1160
15.
Manipur
1
Imphal
-
16.
Meghalaya
1
East Khasi Hills
600
17.
Nagaland
1
Kohima
185
18.
Orissa
2
Koraput
Sambalpur
9584
13371
19.
Punjab
1
Amritsar
1699
20.
Rajasthan
2
Sriganganagar
Udaipur
5033
13693
21.
Sikkim
1
East Sikkim
4314
22.
Tamil Nadu
4
Cuddalore
Thanjavur
Trichirapalli
Madurai
9579
3252
3092
12696
23.
Tripura
1
West Tripura
26838
24.
Uttar Pradesh
2
Allahabad
Badaun
6311
1249
25.
Uttaranchal
2
Nainital
Dehradun
1073
145
26.
West Bengal
2
Madinipur
Bardhawan
802
571
27.
Goa
1

North Goa
284
28.
Mizoram
1
Aizwal
-
TOTAL
50

2,53,168
